

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

E.A. No.5 of 2024  
IN  
O.A. No. 6 of 2012

**IN THE MATTER OF:-**

NIZAMUDDIN WEST ASSOCIATION

....PETITIONER

VERSUS

UNION OF INDIA & ORS

....RESPONDENTS

**NDOH: 06.08.2024**

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**RESPONDENT/GNCTD**

THROUGH

  
Jyoti Mendiratta  
Standing Counsel, GNCT of Delhi  
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New Delhi-110014

Place: New Delhi  
Dated: 05.08.2024

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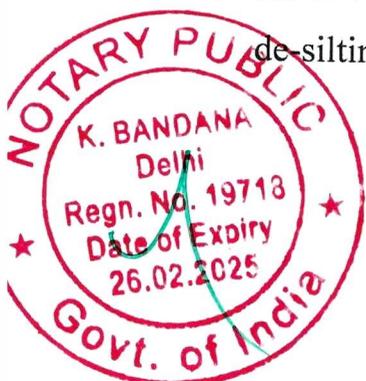
....RESPONDENTS

**AFFIDAVIT ON BEHALF OF THE CHIEF SECRETARY, GNCTD**

**MOST RESPECTFULLY SHOWETH:-**

I, Naresh Kumar, S/o Karam Singh, aged about 60 years, currently posted as Chief Secretary, GNCTD, having my office at Office of Chief Secretary, Delhi Secretariat, New Delhi, do hereby solemnly affirm and declare as under:

1. That I am duly authorized and competent to affirm the present Affidavit on behalf of the Respondent/GNCTD and that I am well conversant with the facts and circumstances of the present case.
2. That the present affidavit is being filed in compliance of the directions contained in the Order dated 02.08.2024 passed by this Hon'ble Tribunal for bringing on record the concerned authority responsible for dredging/  
de-silting of stretch A-7 to B of *Barapullah* drain.



*lh*

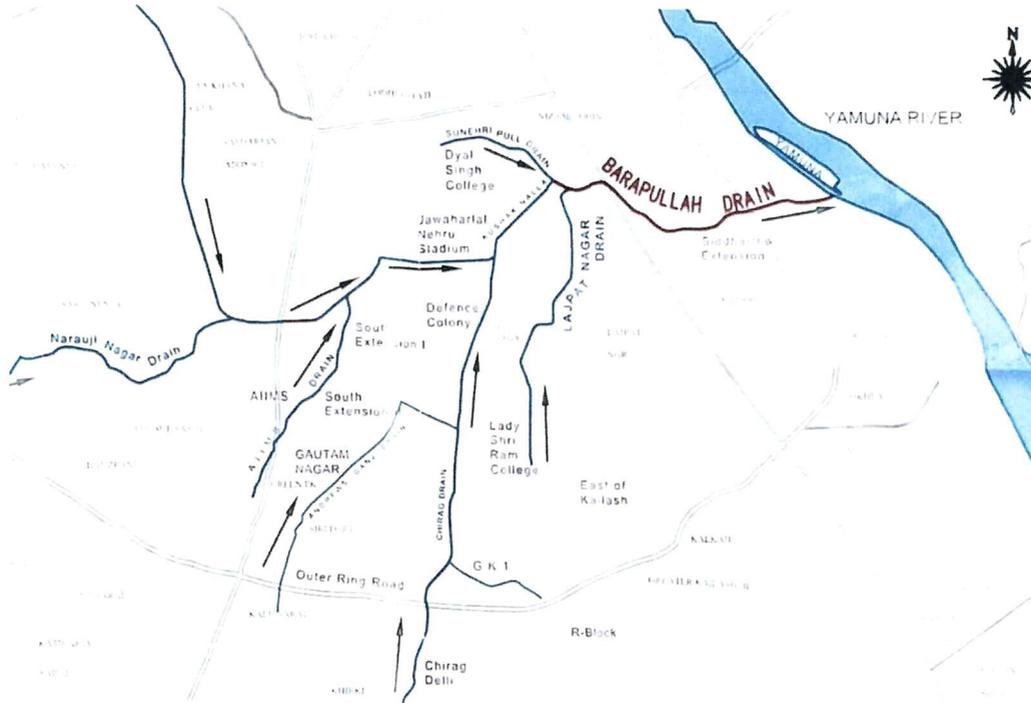
3. That it is submitted that pursuant to Judgement dated 08.04.2024 passed by the Hon'ble High Court in W.P.(C) 7594/2018 titled "*Court on its own Motion Versus Union of India & Ors.*", GNCTD has assigned the responsibility, management and operations of twenty-two (22) open drains including *Barapullah* drain, which are out falling in river Yamuna to Irrigation and Flood Control Department (IFCD) as one single department/ agency vide order dated 29.04.2024. A copy of the order dated 29.04.2024 is at **Annexure R-1**.
4. That in compliance to the directions of this Hon'ble Tribunal, the undersigned called upon a meeting on 03<sup>rd</sup> August, 2024 with the Heads of all the concerned authorities such as DDA, I&FCD, PWD, MCD, NDMC, DJB etc. and discussed the directions of this Hon'ble Tribunal.
5. That it is humbly submitted that the authority responsible for desilting of the stretch from A-7 to B would be Irrigation and Flood Control Department (**IFCD**), Govt. of NCT of Delhi pursuant to the order dated 29.04.2024. Vice Chairman, DDA has agreed to provide necessary clearance to IFCD for carrying out desilting works in the flood plain area.
6. That, approximately 10,000 cu.m. has been desilted presently by IFCD in the stretch of the drain from A-7 to B till now, removing the obstruction from drain bed upto DJB's STP under construction to ensure free flow conditions in the drain. Hyacinth /floating material has also been removed from this stretch by deploying departmental trash skimmer machine to ensure free/ unobstructed flow of water from drain to river.



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**Barapullah Drain Basin:**

7. That the Barapullah drain serves as a life-line of the drainage system for major part of the South Delhi, as Kushak Nallah, Naurauji Nagar drain, AIIMS drain, Andrews Ganj drain, Chirag drain and Lajpat Nagar drain acts as its subsidiary drains in natural flow of drainage system and such subsidiary drains subsumes in the Barapullah drain.



**Image: Indicative map of catchment area of Barapullah Drain**

8. That, the total catchment area of this *Barapullah* basin is more than 350 sq. km. with storm drains of various agencies together forming a complete dense conduit storm network in *Barapullah* catchment which is densely populated. Clogging of Barapullah drain prior to the fall-out point in river Yamuna has a cascading effect throughout the South-Delhi areas.
9. That, a site visit of Barapullah Drain (and its two feeder drains viz. Sunehripul Drain and Kushak Drain) was undertaken by the Hon'ble Lt. Governor on 04.08.2024 to assess the ground situation. During the site visit, the following major issues were observed w.r.t. free flow / natural flow of the drain:

*lh*



- a. **Sunehripul Drain - Below Lala Lajpat Rai Road:** Out of 5 bays, sewage was flowing only through 2 bays as other 3 bays are clogged with huge amount of silt, including construction and demolition waste. It seems that this area of the drain opposite such 3 clogged bays has not been de-silted for years. Hon'ble Lt. Governor has given directions to de-silt the drain at this bottleneck point.



Image: Status of Sunehripul Drain below Lala Lajpat Rai Road (as on 04.08.2024)

- b. **Kushak Drain - Below Lala Lajpat Rai Road:** Out of 5 bays, sewage was flowing only through 3 bays as other 2 bays are clogged with huge amount of silt, including construction and demolition waste. It seems that this area of the drain opposite 2 clogged bays has not been de-silted for years. Hon'ble Lt. Governor has given directions to expedite the de-silting works.





Image: Status of Kushak Drain below Lala Lajpat Rai Road (as on 04.08.2024)

- c. **Barapullah Drain below Old Heritage Barapullah Bridge:** Out of 12 arches on this bridge, 4 arches have been clogged by the slum dwellers (Madrasi Camp). Even the Old Heritage Barapullah Bridge, which was supposed to be used by the pedestrians, has been encroached upon in form of a vegetable market. The clogging in front of 4 arches seems to be a major bottleneck point, before the Barapullah drain falls out in river Yamuna.

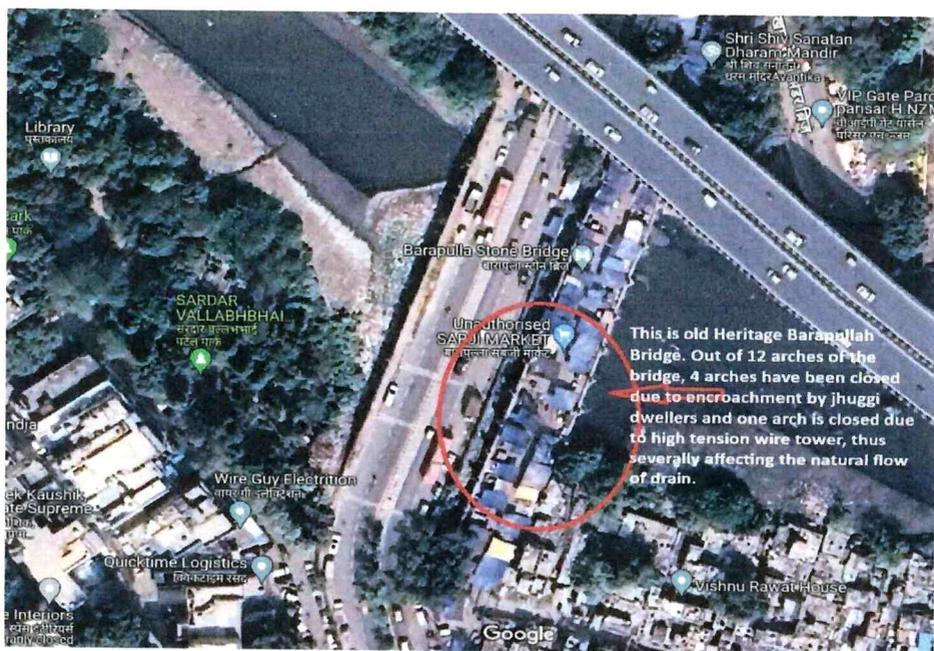
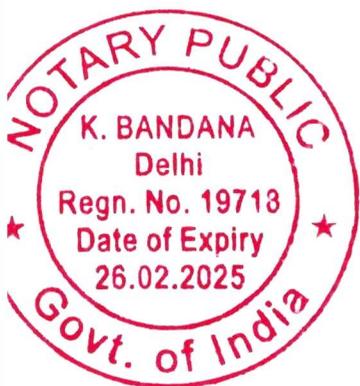


Image: Google map image to give a bird's eye view of the area



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Image: Four Arches clogged due to encroachment by Slum



Image: Clogged Arch below Old Heritage Barapullah Bridge

NOTARY PUBLIC  
K. BANDANA  
Delhi  
Regn. No. 19718  
Date of Expiry  
26.02.2025  
Govt. of India

*[Handwritten signature]*

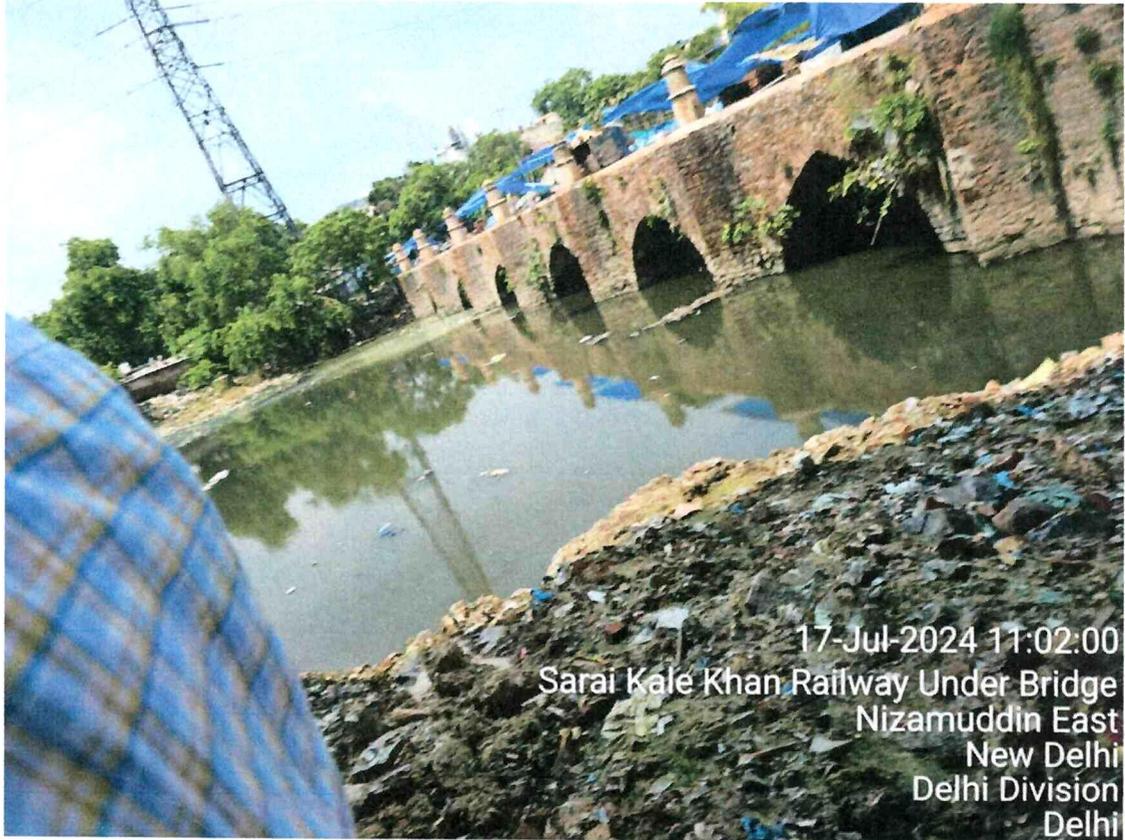


Image: Photo dated 17.07.2024 of the Arches to provide a broader view of the site

10. That, similarly, the *Kushak* drain faces a pain point in a span length of 600 metres opposite INA market, where the drain is not accessible for deployment of machinery, due to presence of *jhuggi jhopris* and kabaddi walas on one side and lower height of elevated portion of road and presence of walls made by PWD.
11. Some of images of encroachment of the drain-bed of *Kushak* Drain adjacent to Kidwai Nagar through concerned Departments, are as under:



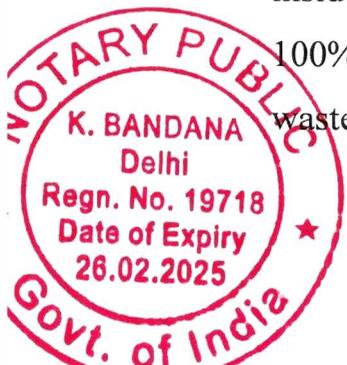


Image: Encroachment of drain-bed of Kushak Drain adjacent to Kidwai Nagar



Image: Encroachment of drain-bed of Kushak Drain adjacent to Kidwai Nagar

12. That the major issues, which were observed during the site visit of the Barapullah drain, including its subsidiary drains, are (i) encroachment inside the drains by slum dwellers and kabaddi-walas, (ii) not undertaking 100% de-silting for years, (iii) dumping of construction and demolition waste in the drains; and (iv) material / structure left inside the drain by the



*[Handwritten signature]*

concerned agencies working in the drain area (like, abandoned structure of DJB, head of testing piles, etc.).

13. That the *Barapullah* drain faces multiple obstruction issues as mentioned above which need to be dealt with in a comprehensive manner, so that the flow in the drain is not impeded and free flowing drainage of storm water is achieved, preventing water logging.

14. The following actions may be undertaken to resolve the above-mentioned issues:

- a. **Bathymetric Survey:** A bathymetric survey of the Barapullah drain (including its subsidiary drains viz. Sunehripul drain and Kushak drain) may be undertaken by the IFCD within a months' time.
- b. Simultaneously, 100% de-silting process may be completed within a period of three months. Adequate number of machines shall be deployed for completion of such works in a time bound manner.
- c. Also, there is a requirement of removal of all the encroachment from the drain bed, for which a multi-disciplinary team consisting of officers from MCD, NDMC, IFCD, PWD, DUSIB and Delhi Police under the chairpersonship of concerned District Magistrate shall undertake day-to-day operations for removal of such encroachment within a fortnight, in terms of order dated 10.07.2024 of the Hon'ble High Court of Delhi in W.P.(Civil) No. 8035/2024 wherein Hon'ble High Court has *inter-alia* directed that "6. Keeping in view the aforesaid, this Court directs the Vice Chairman, DDA, **to remove all encroachments and illegal construction on the Yamuna river bank, river bed and drains flowing into river Yamuna.** ..." (emphasis added).




- d. illegal dumping of construction and demolition waste in the entire length of the drain has emerged as a crucial bottleneck affecting the sustained maintenance of drains and there is a need to install surveillance cameras all along the drain to prevent dumping of C&D waste illegally in the drains, for enablement of the enforcement provisions including penalty imposition.
- e. Since Barapullah drain is the life-line of the drainage system for South-Delhi, therefore, to avoid any encroachment as well as dumping of construction & demolition waste, the drain may be protected by installing concertina wire as indicated below:

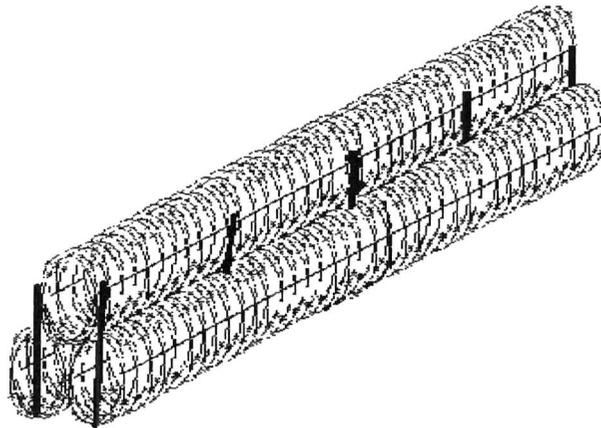


Image: Double layer barbed wire with concertina wire

- f. The feeder drains such as *Sunehripul* Drain bringing considerable discharge from NDMC area gets connected to another major feeder drain called *Kushak* drain, from which point the *Barapullah* drain starts. Both these drains also need consistent attention to solve the drainage issues of *Barapullah* drain. Following the principle of '*one drainage one agency*', the *Sunehripul* drain and *Kushak* drain may also be handed over to the IFCD, after end of ongoing monsoon season.

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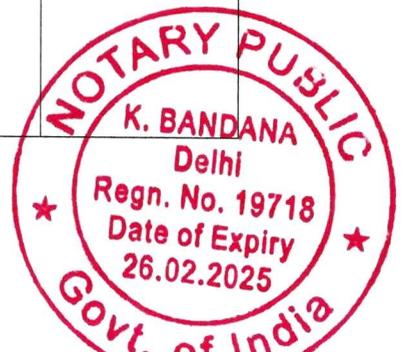


g. A vital stretch of the *Sunehripul* Drain viz., starting from Dayal Singh College abetting Lodhi Road has covered drain of about 350 metres which needs opening of covered drain so that machinery can be lowered down, for which clearance is required from Dayal Singh College, so that desilting can be carried out in this span of the drain.

h. Further, the following actions may be taken by the concerned departments along with timelines mentioned below, for removing the obstructions in the Barapullah drain to restore its natural flow:

S. No.	Actions to be taken	Responsibility	Timelines
1.	Removal of Barge belonging to MCD lying in the drain bed	Suptd. Engineer, Central Zone, MCD	12.08.2024
2.	Removal of cement concrete blocks, 13 numbers of test piles and pile caps left out in drain bed.	Engineer-in-Chief, PWD	30.09.2024
3.	Removal of abandoned pipelines of DJB	Member (Water), DJB	12.08.2024
4.	Removal of abandoned pipeline of railways, including truss bridge lying in drain bed	Indian Railways	19.08.2024
5.	Removal of abandoned structure of DJB in drain bed at downstream of Lala Lajpat Rai Marg bridge	Member (Drainage), DJB	19.08.2024
6.	Opening of arch bridges (4 out of 12) blocked by removing encroachments done by slum dwellers (Madrasi Camp)	District Magistrate (South-East)	19.08.2024

*lh*



7.	Removal of vegetable market from old heritage Barapullah bridge	Deputy Commissioner (Central), MCD	19.08.2024
8.	Restoration of heritage nature of the old Barapullah bridge	Archaeological Survey of India	30.09.2024
9.	Removal of encroachments done by slum dwellers in drain-bed near Kidwai Nagar	District Magistrate (South-East)	19.08.2024

15. That the present affidavit kindly be taken on record as compliance report in terms of the judgement dated 02.08.2024.

**IDENTIFIED**

**VERIFICATION**

Verified at New Delhi on this 05 day of August, 2024 that the contents of the above Affidavit in reply are true and correct to the best of my knowledge based on records and information received and believed to be true and correct. No part of it is false and nothing material has been concealed therefrom.



EMPOWERED TO ADMINISTER THE OATH  
SECTION 139 OF CPC 1908  
SECTION 297 OF CRPC 1973  
DELHI HIGH COURT RULES 1967  
PART-6, CHAPTER XVIII-227  
EVIDENCE BY AFFIDAVIT BEFORE NOTAR  
SUPREME COURT RULES, 2013  
ORDER-X-7

05 AUG 2024

DEPONENT  
नरेश कुमार  
NARESH KUMAR  
मुख्य सचिव/Chief Secretary  
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार  
Govt. of NCT of Delhi

DEPONENT  
नरेश कुमार  
NARESH KUMAR  
मुख्य सचिव/Chief Secretary  
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार  
Govt. of NCT of Delhi  
**ATTESTED**  
**NOTARY PUBLIC DELHI**  
Govt. of India  
Mob.: 9854768498

## Annexure R-1

Government of NCT of Delhi  
Department of Urban Development  
10<sup>th</sup> Level C-Wing, Delhi Sachivalaya  
I.P. Estate, New Delhi – 110002

F.16(918)/UD/W/2024/021769737/2545-2575

Dated: 29 April, 2024

**Subject: Order assigning the responsibility, management and operation of twenty-two (22) open drains which out falls in river Yamuna to I&FC, Department as a single agency**

The Hon'ble High Court, Delhi vide its order dated 08<sup>th</sup> April, 2024 in WP(Civil) No. 7591/2018 & CM Appl. 30022/2018 in the matter titled "*Court on its own motion Vs Union of India and Ors.*" and WP(Civil) No. 9617/2022 in the matter titled "*Court in its own motion Vs Govt. of NCT of Delhi and Ors.*" directed the Government of NCT of Delhi (GNCTD) to hand over the responsibility of management and operation of all twenty-two (22) open drains (list of which is at **Annexure**), which are out falling in river Yamnua, to one identified Department/ Agency and issue orders by 30<sup>th</sup> April, 2024 in this regard.

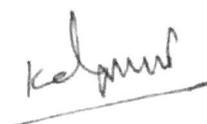
2. During the 17<sup>th</sup> meeting of Integrated Drain Management Cell (IDMC) held under the Chairmanship of Chief Secretary, Delhi on 18.04.2024, it was decided, after detailed discussion with all the stakeholders, that responsibility of all 22 open drains, which are out falling in river Yamuna, should be handed over to Irrigation & Flood Control (I&FC) Department, GNCTD as a single agency/ department.

3. Now, therefore, the GNCTD has decided that the I&FC Department, GNCTD shall be the sole department/ agency responsible for management and operation of all the twenty-two (22) open drains listed in the **Annexure**, which are out falling in river Yamuna, with effect from the date of handing order of these drain to I&FC Department.

4. All the departments / agencies concerned are hereby directed that possession of these 22 drains be handed over to the I&FC Department, GNCTD latest by 31<sup>st</sup> May, 2024, without fail.

5. A team under the supervision of Divisional Magistrate of the District concerned and consisting of Zonal Deputy Commissioner of MCD; nodal officers from I&FC Department and other concerned departments / agencies would supervise such handing over / taking over process. It is further directed that all inventories, duly geo-tagged with latitude & longitude, maps, etc. are duly recorded during the process of such handing / taking over.

6. It is further directed that de-silting work of these drains for the current monsoon season shall be continued to be undertaken by the departments, under whose control these open drains are on the date of issuance of this order. It is also clarified that for the current



## Annexure R-1

season of monsoon i.e. till 31.07.2024, the de-silting work shall continue to be done by such departments on the lines of last year's works.

7. This issues with the prior approval of the Hon'ble Minister (UD).

**Encl.: Annexure**

  
(Manish Kumar Gupta)  
Addl. Chief Secretary (UD)

**F.16(918)/UD/W/2024/021769737/ 2545-2575**

**Dated: 29 April, 2024**

Copy forwarded to the following for information and further necessary action:-

1. Principal Secretary to the Hon'ble Lt. Governor, Delhi
2. Hon'ble Speaker, Delhi Legislative Assembly
3. OSD to Hon'ble Minister (UD)
4. OSD to All Hon'ble Ministers
5. OSD to the Chief Secretary, Delhi.
6. Vice Chairman, Delhi Development Authority.
7. Chairman, New Delhi Municipal Council
8. Principal Secretary, Revenue Department, Govt. of NCT of Delhi
9. Principal Secretary, Public Works Department, Govt. of NCT of Delhi
10. Principal Secretary, I&FC Department, Govt. of NCT of Delhi.
11. Principal Secretary, Environment Department, Govt. of NCT of Delhi.
12. Principal Secretary, General Administration Department, GNCTD.
13. Special Secretary (UD)-II/III, Govt. of NCT of Delhi.
14. Managing Director, DSIIDC
15. Chief Executive Officer, Delhi Jal Board
16. Chief Executive Officer, Delhi Cantonment Board
17. Chief Executive Officer, DUSIB
18. Commissioner, Municipal Corporation of Delhi.
19. General Manager, NTPC
20. Secretary, DAMP/APMC
21. Member Secretary, DPCC
22. Member Secretary, CPCB
23. Member (Drainage), Delhi Jal Board
24. Member (Water Supply), Delhi Jal Board
25. PS to Addl. Chief Secretary (UD)
26. PS to Spl. Secretary (UD)

  
(Arvind Jain)  
Dy. Secretary (Water)

## Details of 22 Nos Drain

## Annexure R-1

S. No.	Name of Drain	Flow in MLD (MGD)	Status of Drain (Tapped / Partially Tapped / Untapped)	STP in which tapped waste water is treated		Proposed Action/ Timeline for Tapping of Drain	Utilization of treated effluent of STP
				Name	End Point of Disposal		
1.	Metcalf House Drain	17.25 (3.79 MGD)	Tapped	Okhla STP (Phase II/III/IV/V/VI)	Agra canal. Discharge treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024.  Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent of Okhla STP is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot
2.	Khyber Pass Drain	1.7 (0.37 MGD)	Tapped	Okhla STP (Phase II/III/IV/V/VI)	Agra canal. Discharge treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024.  Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot
3.	Sweeper Colony Drain	8.6 (1.89 MGD)	Tapped	Okhla STP (Phase II/III/IV/V/VI)	Agra canal. Discharge treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024.  Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot

4.	Magazine Road Drain	7.8 (1.72 MGD)	Tapped	Okhla STP (Phase II/III/ IV/V/VI)	Agra canal. Discharge treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024.  Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot
5.	Tonga Stand Drain	7.8 (1.72 MGD)	Tapped	Okhla STP (Phase II/III/ IV/V/VI)	Agra canal. Discharge treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024.  Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot
6.	Civil Mill Drain	14.68 (3.23 MGD)	Tapped	Okhla STP (Phase II/III/ IV/V/VI)	Agra canal. Discharge treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024.  Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot
7.	Moat Drain (Vijay Ghat)	Dry	Tapped (but no flow at present)	Okhla STP (Phase II/III/ IV/V/VI)	Agra canal. Discharge treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024.  Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot
8.	Drain No. 14	25.87	Tapped	Okhla STP	Agra canal.	New 124 MGD STP at Okhla is	37.12 MGD treated effluent is

Annexure R-1

## Annexure R-1

		(5.69 MGD)		(Phase II/III/IV/V/VI)	Discharge of treated effluent in Agra Canal is being used for irrigation purpose	likely to be in operation at full capacity by March, 2024. Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot
9.	Tekhhand Drain	39.74 (8.74 MGD)	Tapped	Okhla STP (Phase II/III/IV/V/VI)	Agra canal. Discharge of treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024. Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot (Sukhdev Vihar).
10.	Tuglakabad Drain (Kalka Ji Drain merged in this drain)	25.05 (5.51 MGD)	Tapped	Okhla STP (Phase II/III/IV/V/VI)	Agra canal. Discharge of treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024. Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent of Okhla STP is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot
11.	Sen Nursing Home Drain	43.2 (9.5 MGD)	Partially tapped (10 MLD tapped)	Sen Nursing Home STP (10 MLD)	Yamuna River	Overflow/ sum-trapped waste water will be treated at Okhla STP after desilting and commissioning of Ring Road SPS Timeline: December, 2024.	All the treated effluent of 10 MLD (2.2 MGD) is used by PPCL (Cooling Tower)
12.	Delhi Gate Drain / Power House Drain	122.58 (26.96)	Partially tapped (78 MLD)	Delhi Gate STP	Yamuna River	There are 2 operational STPs of 68.2 MLD (15 MGD) capacity and 10 MLD (2.2 MGD) capacity	15.30 MLD of treated effluent is being used by PPCL (Cooling Towers, Delhi Secretariate, Plant

## Annexure R-1

		MGD)	tapped)			for treatment of tapped wastewater of this drain. Another STP of 45.46 MLD (10 MGD) is proposed for the treatment of remaining untapped waste water of this drain. Land allotted by MoHUA/DDA. Payment is being made.	Horticulture, Private agencies.								
13.	Najafgarh Drain	2056.32 (452.34 MGD)	Being large drain not feasible to be tapped	-	Yamuna River	<p>ISP has been commissioned and provision for tapping of 77 drains have been made.</p> <p>There is about 453 MGD flow in the Najafgarh drain. Out of this at present 303.85 MGD comprises of treated effluent from STPs. From Haryana, untreated discharge of 105 MGD is being discharged through Badshahpur and DD-6 drains.</p> <p>Details of STP at different location whose treated effluent 1380 MLD (303.85 MGD) is falling into Najafgarh drain:</p> <table border="1"> <thead> <tr> <th>Location</th> <th>Falling into Najafgarh drain in MGD</th> </tr> </thead> <tbody> <tr> <td>Keshopur Ph-I, II &amp; III</td> <td>66.5</td> </tr> <tr> <td>Nilothi Ph-I, II</td> <td>58.5</td> </tr> <tr> <td>Papankalan Ph-I, II</td> <td>36.67</td> </tr> </tbody> </table>	Location	Falling into Najafgarh drain in MGD	Keshopur Ph-I, II & III	66.5	Nilothi Ph-I, II	58.5	Papankalan Ph-I, II	36.67	
Location	Falling into Najafgarh drain in MGD														
Keshopur Ph-I, II & III	66.5														
Nilothi Ph-I, II	58.5														
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## Annexure R-1

Najafgarh	4.43
Kapashera	4.5
Coronation Pillar	56.5
Rithala	67
Rohini	9.75
<b>Total</b>	<b>303.85</b>

14.	Shahdara Drain	840 (184.78 MGD)	Being large drain not feasible to be tapped	-	Yamuna River	<p>ISP has been commissioned and provision for tapping of 29 drains have been made.</p> <p>Total untreated discharge in Shahdara drain is about 105 MGD, out of which 50 MGD (i.e., 45%) is untreated sewage is being discharged by UP through Sahibabad, Indirapuri and Banthala drain.</p> <p>treated effluent from Kondli STP &amp; Chilla STP of about 363 MLD (80 MGD) is falling into Shahdara Drain</p>
15.	Abul Fazal Drain	7 (1.54 MGD)	To be tapped	-	-	<p>Sewage to be tapped after completion of Batla House Sewage scheme and expected to be completed by May 2024. Tapped waste water will be treated at Okhla STP.</p>

16.	ISBT Drain (Qudsia Bagh/ Mori Gate Drain)	20.80 (4.58 MGD)	To be tapped	-	Yamuna River	Work of construction of SPS at the outfall point of the drain is in progress and likely to be completed by May 2024. Tapped waste water will be treated at Coronation Piller STP	Annexure R-1
17.	Sonia Vihar Drain (On Eastern Bank of Yamuna)	27.24 (5.99 MGD)	To be tapped	-	Yamuna River	7 MGD STP is being constructed at Sonia Vihar which is likely to be completed by March, 2024. Tapped waste water will be treated at Sonia Vihar STP	
18.	Kailash Nagar Drain (On Eastern Bank of Yamuna)	13.62 (3.0 MGD)	To be tapped	-	Yamuna River	Feasibility of diverting the flow of the drain to Kondli STP through Geeta Colony and Preet Vihar SPS is being worked out jointly with MCD, DUSIB, DDA and DJB.	
19.	Shastri Park Drain (On Eastern Bank of Yamuna)	5.45 (1.2 MGD)	To be tapped	-	Yamuna River	Feasibility of construction of DSTP is being worked out jointly with MCD, DUSIB, DDA and DJB..	
20.	Maharani Bagh Drain	30.24 (6.65 MGD)	To be tapped	-	Yamuna River	Work of Intercepting the Maharani Bagh drain flow by laying of interceptor sewer through micro tunneling and conveying the flow to Okhla WWTP for treatment is in progress and expected to be completed by May-2024.	

21.	Jaitpur Drain	5.68 (1.25 MGD)	To be tapped	-	Yamuna river	Sewage to be tapped after completion of Madanpur Khadar GOC scheme by Dec 2025. Tapped waste water will be treated at Okhla STP.
22.	Barapulla Drain	91 (20 MGD)	To be tapped	-	Yamuna River	Work of Intercepting the Barapullah drain flow by laying of interceptor sewer through micro-tunneling and conveying the flow to Okhla WWTP for treatment is in progress and expected to be completed by May-2024.

## Annexure R-1

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